

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.13841 of 2013

Ramashish Ram

... .. Petitioner/s

Versus

The State Of Bihar and Ors

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Aditya Narayan Singh-1, Adv.

For the Respondent/s : Mr.J.S. Arora,

For the State : Mr. K.P. Gupta, GP10

M. Virendra Kuar, AC to GP10

CORAM: HONOURABLE JUSTICE SMT. G. ANUPAMA CHAKRAVARTHY
ORAL ORDER

16 28-01-2026

1. The Learned counsel for the petitioner reported to the Court that the matter was completely heard by a co-ordinate Bench of this Court, and prior to pronouncing the order, the roaster was changed. Therefore, he requested to send the matter back to the concerned/appropriate Bench.

2. Therefore, the Registry is directed to place the matter before appropriate Bench after obtaining necessary direction/permission from the Hon'ble Chief Justice.

(G. Anupama Chakravarty, J)

Amandeep/-

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